

List of Action Plan 2019-2020 of 43 Cases relating to the court of Harvinder Singh Sindhia, Addl. Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Faridkot, as on 31.03.2020.

Sr. No.	Case No.	Instt. Date	CIS No.	Name of Parties	Name of Parties	Pending for	Nature
	746	04/01/08	746/2013	Naresh Kumar	Harish Chander	Transfer	IPC Complaint
	Rt 107	16/10/08	3073/2019	Naresh Kumar	Harish Chander	Transfer	Recovery
1	401	05/08/09	297/2015	Makhan singh	Indo	Decided on 9.10.19	Decl
2	CRM/150/2018	20/08/10	CRM/150/2018	CHANDER GOYAL	SWARANJIT SINGH	12.05.20	CrI. Misc.
3	CHI/500/2013	25/10/10	CHI/500/2013	STATE	NARESH KUMAR GUPTA	22.8.19 Decided	IPC Challan
4	44	04/03/11	054/2014	Harnek Singh	Sudagar Singh	Decided on 25.7.19	CM
5	202	01/04/12	2032/2013	Jagjeet Singh	Jarnail Singh	15.4.20	Decl
6	COMI/492/2013	06/04/12	COMI/492/2013	LAKHVIR SINGH	TARSEM SINGH	Decided on 15.5.19	IPC Complaint
7	571	10/09/12	CS 3217/2013	Gurmail Singh	Distt. Collector.	Decided on 15.11.19	M.I
8	RT-412	14/03/13	3624/2013	Lachman dass	M/S Arvind plaza	Decided on 27.9.19	Decl
9	255	08/04/13	3630/2013	Jagjit Singh	Rajinder Kumar etc.	Decided on 16.8.19	Recovery
10	CHA/468/2013	19/08/13	CHA/468/2013	STATE	LAKHVIR SINGH	Decided on 22.10.19	Act Challan
11	CHI/1547/2013	23/08/13	CHI/1547/2013	STATE	OVERSEER SINGH	2.5.20	IPC Challan
12	CHI/1629/2013	16/10/13	CHI/1629/2013	STATE	KETAN VERMA	Decided on 10.7.19	IPC Challan

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13	RT 183	02/11/13	487/2014	Tarsem Singh	Banta Singh	Decided on 1.8.19.	Decl
14	389	19/11/13	4119/2013	Nishan Singh	Mohinder Singh	Decided on 11.4.19	Decl
15	197	01/11/14	1344/2014	M/s Samra Industries	The Punjab State Civil	Decided on 16.10.19	Decl
16	CRM/51/2014	06/02/14	CRM/51/2014	STATE	GURPREET SINGH	13.7.20	CrI. Misc.
17	24	07/02/14	120/2014	Nasib Kaur	Gelo	Decided on 30.7.19	Poss
18	CHI/73/2014	11/02/14	CHI/73/2014	STATE	MANPREET SINGH	24.4.20	IPC Challan
19	31	17/02/14	435/2014	Karnail Singh	Gelo	Decided on 16.7.19	Poss
20	RT253	26/02/14	179/2014	Jagroop Singh	Baggar Singh	Decided on 19.8.19	P.I.
21	RT-06	10/03/14	003/2014	KULDEEP SINGH	Vijay Kumar	Decided on 30.10.19	Rent
22	RT-471	13/03/14	217/2014	Prem kumar	Jagan singh	Decided on 29.10.19	Decl
23	Rt-462	13/03/14	206/2014	Niranjan singh	State of pb	Decided on 18.7.19	Poss
24	CHI/143/2014	05/05/14	CHI/143/2014	STATE	HEMANT PASRICHA	18.4.20	IPC Challan
25	CRM/64/2014	26/05/14	CRM/64/2014	SUKHPAL SINGH	BALWINDER SINGH THEKEDAR	Decided on 29.7.19	CrI. Misc.
26	COMI/138/2014	28/05/14	COMI/138/2014	KANWALJEET KAUR	GURBINDER SINGH @ HAPPY	Decided on 12.9.19.	IPC Complaint
27	CRM/86/2014	29/05/14	CRM/86/2014	STATE	SHARDA DEVI	1.5.20	CrI. Misc.
28	CRM/88/2014	29/05/14	CRM/88/2014	STATE	BHAGWAN SINGH	Decided on 6.6.19	CrI. Misc.
29	RT228	02/07/14	561/2014	Rajinder singh	Jamit Singh	Decided on 24.7.19	Poss
30	162	30/07/14	704/2014	Arvinder Singh	Pritam singh	Decided on 12.12.19	spec pro

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31	CHI/291/2014	04/08/14	CHI/291/2014	STATE	HARBHAJAN SINGH	Decided on 27.11.19	IPC Challan
32	CHA/92/2014	12/08/14	CHA/92/2014	STATE	BIKRAMJIT SINGH @ BIKKA	Decided on 13.1.20	Act Challan
33	COMA/114/2014	02/09/14	COMA/114/2014	STATE	AVTAR SINGH	Decided on 11.7.19	Act Complaint
34	179	04/09/14	822/2014	Pippal Singh	Nawab Singh	Decided on 29.9.19	Poss
35	CRM/124/2014	04/09/14	CRM/124/2014	STATE	GURMAIL SINGH @ GERRY	4.5.20	CrI. Misc.
36	CRM/121/2014	09/09/14	CRM/121/2014	KASHMIR KAUR	SURJIT SINGH	Decided on 24.4.19	CrI. Misc.
37	COMA/129/2014	10/10/14	COMA/129/2014	GURPREET KAUR	HARINDER SINGH	Decided on 1.6.19	Act Complaint
38	14	01/11/14	19/2014	Pirthi Singh	General Public	Decided on 12.7.19	Succession
39	196	03/11/14	82/2014	Devki Devi	Romesh Lal	6.5.20	final decree
40	32	18/11/14	83/2014	Surinder Kumar	Pb State	Decided on 9.8.19.	contempt
41	205	21/11/14	992/2014	Pushpa Rani	Mohan Lal	29.4.20	Poss
42	CHI/494/2014	01/12/14	CHI/494/2014	STATE	HARISH CHANDER	Decided on 30.10.19	IPC Challan
43	232	20/12/14	103/2014	Satnam Singh	Gram Panchayat	Decided on 9.5.19	contempt
44	COMA/149/2014	20/12/14	COMA/149/2014	KIRANPAL KAUR	PARAMVIR SINGH	Decided on 26.8.19	Act Complaint
45	236	23/12/14	1080/2014	PSPCL	Anil Kumar	Decided on 6.5.19.	M.S

Addl. Civil Judge (Senior Division)
Faridkot.

List of Action Plan 2019-2020 of 95 Cases relating to the court of Harvinder Singh Sindhia, Addl. Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Faridkot, as on 31.03.2020.

Sr. No.	Case No.	Instd. Date	CIS No.	Name of Parties	Name of Parties	Pending for	Nature
1	RT265	05/01/15	23/2015	Meena Rani	Jaswinder Kakkar	21.4.20	Decl
2	3	16/01/15	33/2015	Anokh Singh	Faridkot Improvement	18.4.20	P.I.
3	CRM/73/2015	23/01/15	CRM/73/2015	STATE	CHHINDERPAL SINGH	Decided on 10.5.19	CrI. Misc.
4	1	29/01/15	02/2015	Parnash kaur	General Public	Decided on 3.7.19	Succession
5	CRM/17/2015	02/02/15	CRM/17/2015	MEHAL SINGH	STATE	29.4.20	CrI. Misc.
6	23	07/02/15	080/2015	Pritam singh	Jaspal kaur	5.5.20	P.I.
7	CRM/173/2015	07/02/15	CRM/173/2015	STATE	JAGSIR SINGH	29.4.20	CrI. Misc.
8	CRM/32/2015	20/02/15	CRM/32/2015	STATE	DAVINDER SINGH	29.4.20	CrI. Misc.
9	57	17/03/15	173/2015	Rajinder kaur	MC	Decided on 14.5.19.	P.I.
10	5	30/03/15	005/2015	Darshan Singh	Pawan Kumar	Decided on 23.7.19	Rent
11	COMA/25/2015	30/03/15	COMA/25/2015	STATE THROUGH FSO	KALLU RAM	Decided on 8.8.19	Act Complaint
12	295	24/04/15	248/2015	Parteek jain	PSCSC	Decided on 5.12.19	Recovery
13	307	05/05/15	272/2015	Kulveer kaur	Harbans singh	Decided on 23.4.19	P.I.
14	COMA/33/2015	08/05/15	COMA/33/2015	NAGAR COUNCIL	MAHANT GOPAL DASS	Decided on 8.5.19	Act Complaint

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15	346	14/05/15	310/2015	Hari Om	Satish Kumar	Decided on 30.5.19	Decl
16	342	15/05/15	308/2015	Nachattar Singh	Bachittar singh	29.4.20	Decl
17	CHA/69/2015	15/05/15	CHA/69/2015	STATE	C. MANDEEP SINGH	Decided on 6.5.19	Act Challan
18	364	21/05/15	358/2015	veer Singh	Nanak singh	Decided on 14.11.19	Decl
19	357	25/05/15	348/2015	Karam singh	Jaswinder singh	Decided on 22.5.19	Decl
20	COMA/59/2015	27/05/15	COMA/59/2015	STATE	SONU RAM	Decided on 14.5.19.	Act Complaint
21	COMA/60/2015	27/05/15	COMA/60/2015	STATE	SUCHA SINGH	Decided on 2.8.19	Act Complaint
22	363	30/05/15	350/2015	Anupuri	Jaswinder kaur	Decided on 24.5.19	Poss
23	40	30/05/15	017/2015	Hakam singh	Sukhchain singh	Decided on 8.7.19	CM
24	COMI/94/2015	01/06/15	COMI/94/2015	KARTAR KAUR	SUKHDEV KAUR	Decided on 3.9.19	IPC Complaint
25	CHI/226/2015	09/06/15	CHI/226/2015	STATE	SAJAN SINGH	Decided on 6.5.19.	IPC Challan
26	CHI/230/2015	10/06/15	CHI/230/2015	STATE	SHARANJIT SINGH	Decided on 18.1.20	IPC Challan
27	376	01/07/15	455/2015	Lalit	Raghbir singh	Decided on 4.10.19	Decl
28	377	02/07/15	429/2015	Indian Red Cross	Rajnish Gupta	Decided on 28.11.19	M.I
29	378	02/07/15	433/2015	Indian Rad Cross	Dr. Rajinder Singh	Decided on 28.11.19	M.I
30	379	02/07/15	435/2015	Indian Red Cross	Gurjit Singh	Decided on 28.11.19	M.I
31	380	02/07/15	454/2015	Dilbag Singh	Harphool Singh	Decided on 4.9.19	Decl
32	21	02/07/15	007/2016	Sukhpal Ram	Jaswinder Singh	Decided on 7.9.19	Pauper

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67	CHI/388/2015	07/10/15	CHI/388/2015	STATE	RAMJI LAL	Decided on 1.6.19	IPC Challan
68	593	13/10/15	033/2016	Jagseer singh	Gurmeet singh	Decided on 18.4.19	Recovery
69	589	14/10/15	682/2015	Amrik singh	Chand singh	20.4.20	Decl
70	594	21/10/15	697/2015	Kulwant singh	Kaka singh	20.4.20	Decl
71	597	30/10/15	710/2015	Parampreet kaur	Harbhajan singh	Decided on 5.7.19	Decl
72	599	02/11/15	713/2015	Gurbaj singh	Jaspal singh	Decided on 29.8.19	Decl
73	19	16/11/15	20/2015	Devinder singh	Baldev Raj	Decided on 26.11.19	Rent
74	20	16/11/15	021/2015	Devinder singh	Baldev Raj	Decided on 26.11.19	Rent
75	116	21/11/15	043/2015	Babu ram	Resham singh	Decided on 9.10.19	restoration
76	CHI/436/2015	27/11/15	CHI/436/2015	STATE	DARSHAN SINGH	Decided on 6.5.19	IPC Challan
77	20	15/12/15	018/2015	Jagjit singh	Arvinder kaur	Decided on 18.5.19	Succession
78	618	18/12/15	786/2015	Baldev Singh	Dalip Singh	18.4.20	Poss.
79	620	22/12/15	794/2015	Maninderjit singh	Rupinder Kaur	29.4.20	Decl
80	621	23/12/15	795/2015	Deepak Commnuaction	ABC Global	Decided on 25.4.19	Recovery
81	COMA/107/2015	24/12/15	COMA/107/2015	NAGAR COUNCIL FARIDKOT	KRISHANA RANI	Decided on 16.8.19	Act Complaint
82	4	07/01/16	07/2016	Darshan Singh	PRTC	Decided on 16.11.19	S relief
83	5	08/01/16	14/2016	Meenu Kapoor	Pardeep Chopra	7.5.20	Decl
84	Ri-492	08/01/16	41/2016	Surinder pal kaur	Parminder singh	Decided on 8.7.19	Recovery

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85	6	11/01/16	16/2016	Gurnek Singh	Atma.singh	Decided on 26.9.19	Decl
86	2	13/01/16	002/2016	Gandhi memorial colleg	Vikas goyal	Decided on 28.11.19	Rent
87	7	14/01/16	23/2016	Jaswinder singh	Gurbachan singh	Decided on 12.7.19	Decl
88	9	14/01/16	25/2016	Jaswinder singh	Sukhdev singh	1.5.20	Decl
89	3	22/01/16	003/2016	Gandhi memorial colleg	Shanti devi	Decided on 21.8.19	Rent
90	COMA/15/2016	27/01/16	COMA/15/2016	STATE THROUGH INSECTICIDE	MS BRAR PESTICIDE	Decided on 22.8.19	Act Complaint
91	21	03/02/16	077/2016	Kaku singh	Gurcharan singh	Decided on 16.7.19	Poss
92	3	10/02/16	37/2016	Harmandeep Singh	GP	Decided on 10.5.19	Guardian
93	20	02/02/16	72/2016	Jatinder Kumar	Amandeep	2.5.20	M.I

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Addl. Civil Judge (Senior Division)
Faridkot.

List of Action Plan 2019-2020 of 9 Cases of NI Act relating to the court of Harvinder Singh Sindhia, Addl. Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Faridkot, as on 31.03.2020.

Sr. No.	Case No.	Instit. Date	CIS No.	Name of Parties	Name of Parties	Pending for	Nature
1	NACT/374/2015	17/07/15	NACT/374/2015	DAVINDER KAUR	KULDEEP SINGH	Decided on 15.6.19	N.I Act
2	NACT/421/2015	14/08/15	NACT/421/2015	SUKHWANT SINGH	TARLOCHAN SINGH	Decided on 22.5.19	N.I Act
3	NACT/452/2015	24/08/15	NACT/452/2015	PARAMJIT SINGH	HARINDER SINGH	Decided on 31.5.19	N.I Act
4	NACT/506/2015	07/09/15	NACT/506/2015	TANVIR SINGH SEKHON	SURINDER KUMAR	Decided on 26.8.19.	N.I Act
5	NACT/522/2015	14/09/15	NACT/522/2015	AMARJIT SINGH	MOTI LAL	Decided on 9.8.19	N.I Act
6	NACT/547/2015	24/09/15	NACT/547/2015	RAVINDER NATH DUBEY	HARDIP SINGH	Decided on 21.9.19	N.I Act
7	NACT/561/2015	01/10/15	NACT/561/2015	STATE BANK OF PATIALA	KIKKAR SINGH	Decided on 20.4.19	N.I Act
8	NACT/562/2015	03/10/15	NACT/562/2015	FCCB	HARPREET KAUR	Decided on 22.5.19	N.I Act
9	NACT/591/2015	12/10/15	NACT/591/2015	JASWINDER SINGH	GULSHAN SINGH	Decided on 10.10.19	N.I Act

Addl. Civil Judge (Senior Division)
Faridkot.

In Custody 3 cases

List of Action Plan 2019-2020 of 3 Cases in which Accused in Custody, relating to the court of Harvinder Singh Sindhia, Addl. Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Faridkot, as on 31.03.2020

Sr. No.	Case No.	Instt. Date	CIS No.	Name of Parties	Name of Parties	Pending for	Nature
1	CHI/86/2018	01/03/15	CHI/86/2018	STATE	Pardeep Kumar @ Golu & others	Decided on 18.4.19	CHI
2	CHI/140/2018	12/10/15	CHI/140/2018	STATE	BHARAT BHUSHAN ALIAS BHOLA SHOOTER	Decided on 22.4.19	CHI
3	CHI/120/2017	12/10/15	CHI/120/2017	STATE	RANDEEP KUMAR ALIAS VIJAY KUMAR	Decided on 10.9.19	CHI

Addl. Civil Judge (Senior Division)
Faridkot.

statement

IN THE COURT OF SH. HARVINDER SINGH SINDHIA, ADDL. CIVIL JUDGE, (SR. DIVN), FARIDKOT
LIST OF EXECUTIONS WHICH FALL ACTION PLAN-2020
ACTION PLAN MARCH-2020

SR.NO	CASE NO	DOI	TITLE	NEXT DATE	PURPOSE
1	EXE/1871/2013	26.09.2009	FCI V/s Ms AGGARWAL RICE MILLS	02.05.2020	APPEARANCE
2	EXE/1877/2013	05.08.2010	RESHMA DEVI VS PIARE LAL	30.11.2019	DAW
3	EXE/1/2013	26.03.2011	PSCS V/S MS AGGARWAL RICE MILLS	06.12.2019	DICIDED
4	EXE/1793/2013	10.12.2011	TOTA SINGH V/S AJIT SINGH COOP. AGRI.SERVIC LTD.	08.05.2020	APPEARANCE
5	EXE/1583/2013	21.02.2012	SUKHMANDER SINGH V/S RAJBINDER KAUR	21.12.2019	DID
6	EXE/1983/2013	27.11.2012	CHINDER KAUR V/S HARNEK SINGH	07.09.2019	DICIDED
7	EXE/1659/2013	16.07.2013	PNB V/s SUNITA SINGH	28.04.2020	APPEARANCE
8	EXE/2110/2013	16.04.2014	MANDEEP KAUR V/S STATE	14.09.2019	DICIDED
9	EXE/2130/2013	16.04.2015	JOGINDER SINGH V/S DAVINDER SINGH	13.01.2020	DICIDED
10	EXE/45/2014	16.04.2016	JAGJEET SINGH V/S RAJINDER KUMAR	02.05.2020	APPEARANCE
11	EXE/66/2014	01.04.2014	PAVITTAR SINGH V/S SUKHPREET SINGH	07.05.2020	APPEARANCE
12	EXE/71/2014	26.04.2014	PUSUP V/S TUSLI RAM	07.09.2019	DICIDED
13	EXE/177/2014	31.05.2014	CHARANDEEP SINGH V/S BALWINDER SINGH	18.05.2020	APPEARANCE
14	EXE/202/2014	16.07.2014	PUNJAB & SIND BANK V/S JAGSIR SINGH	13.05.2020	CONSIDERATION
15	EXE/221/2014	20.08.2014	MANJIT SINGH V/S JAGROOP SINGH	10.12.2019	DAW
16	EXE/240/2014	30.08.2014	HARPREET SINGH V/S JAGRROP SINGH	10.12.2019	DAW
17	EXE/258/2014	19.09.2014	RAJINDER SINGH VS DHAN KAUR	04.05.2020	APPEARANCE
18	EXE/270/2014	18.10.2014	SARABJIT SINGH V/S GURDEEP SINGH	17.04.2020	APPEARANCE
19	EXE/285/2014	27.10.2014	TARSEM SINGH V/S SUKHDEV SINGH	22.04.2020	CONSIDERATION
20	EXE/318/2014	11.12.2014	JASWINDER SINGH V/S DHARM SINGH	06.04.2019	DISPOSED OFF
21	EXE/50/2015	19.12.2015	PUNJAB SIND BANK V/S GURCHARAN SINGH	08.05.2020	APPEARANCE
22	EXE/56/2015	10.03.2015	AJIT SINGH V/S PUNJAB STATE	13.05.2020	REPLY
23	EXE/21/2016	09.04.2015	SBOI V/S VARINDER SINGH	20.07.2019	DICIDED
24	EXE/202/2015	08.05.2015	TEJWANT SINGH V/S HARPREET SINGH ALIAS HAPPY	26.07.2019	DAW
25	EXE/113/2015	13.05.2015	STATE BANK OF INDIA V/S BINDER SINGH	11.07.2019	DICIDED
26	EXE/142/2015	02.07.2015	CENTRAL BANK OF INDIA V/S GURDEEP SINGH	30.05.2019	DID
27	EXE/144/2015	08.07.2015	SUKHDEV SINGH V/S KULWINDER SINGH	13.09.2019	DICIDED

	EXE/22/2015	09.07.2015	JASWANT SINGH V/S THE LAND ACQUISITION COLLECTOR	19.10.2019	TRANSFER
28	EXE/57/2015	28.07.2015	BIRINDER PAL SHARMA V/S SANDEEP MONGLA	22.04.2019	DAW
29	EXE/60/2016	30.07.2015	KARAM SINGH V/S CHINDER SINGH	09.05.2020	CONSIDERATION
30	EXE/170/2015	11.08.2015	MANGAL SINGH V/S SUKHMINDER SINGH	24.04.2020	APPEARANCE
31	EXE/175/2015	13.08.2015	GURDEV SINGH V/S MS CHANDRAH MUDKI BRICKS	03.08.2019	DICIDED
32	EXE/185/2015	11.09.2015	BALWANT SINGH V/S BIHARI LAL AND SONS	15.04.202	APPEARANCE
33	EXE/189/2015	22.09.2015	MUKAND SINGH V/S MS CHANDRAH MUDKI BRICKS	03.08.2019	DICIDED
34	EXE/193/2015	11.09.2015	ANGREZ SINGH V/S ROOP SINGH	10.02.2020	DAW
35	EXE/196/2015	09.10.2015	SUKHDEV SINGH V/S JASKARAN KAUR	02.05.2020	APPEARANCE
36	EXE/199/2015	09.10.2015	SUKHMINDER SINGH V/S MS BIHARI LAL AND SONS	05.05.2020	APPEARANCE
37	EXE/206/2015	07.11.2015	DHARAM RAJ GARAG V/S STATE OF PUNJAB	18.04.2020	APPEARANCE
38	EXE/215/2015	02.12.2015	MANJIT KAUR V/S PSPCL	04.05.2020	CONSIDERATION
39	EXE/216/2015	03.12.2015	PAKHAR SINGH V/S STATE OF PUNJAB	18.10.2019	DICIDED
40	EXE/219/2015	05.12.2016	GULZAR SINNGH V/S PAL SINGH	03.08.2019	DICIDED
41	EXE/63/2016	15.01.2016	GURDEV KAUR V/S GURJIT SINGH	04.12.2019	DAW
42	EXE/18/2016	16.02.2016	SUPERDENT SINHG V/S GURDIAL KAUR	02.05.2020	APPEARANCE
43	EXE/51/2016	03.03.2016	TEJ KAUR V/S SUKHCHAIN SINGH	08.05.2020	APPEARANCE
44	EXE/43/2016	05.03.2016	SBOI V/S BALWINDER KAUR	02.05.2020	OBJECTION
45	EXE/47/2016	10.03.2016	INDERJIT KAUR V/S RAMESH KUMAR	16.05.2020	APPEARANCE
46	EXE/1825/2013	22.03.2016	PSEB KOTAKPURA V/S SWATI PAPER MILLS	27.04.2020	APPEARANCE
47	EXE/57/2016	02.04.2016	NACHHATTAR PAUL KAUR V/S SHAMINDER KAUR	16.01.2020	DAW
48	EXE/58/2016	02.04.2016	RAM NATH V/S MADHO SINGH	08.05.2020	APPEARANCE
49	EXE/71/2016	28.04.2016	NACHHATTAR SINGH VS KALAWANTI	16.05.2020	APPEARANCE
50	EXE/77/2016	09.05.2016	CHAMKAUR SINGH V/S THE STATE OF PUNJAB	18.05.2020	CONSIDERATION

(Harvinder Singh Sindhia)
Addl. Civil Judge (sr. Divn)
Faridkot